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### Allotment of Flats on Cash Down Basis

- 1051. SHRI SHIVA CHANDRA JHA: Will the Minister of WORKS AND HOUSING SUPPLY AND AND REHABILITATION be pleased to state:
- (a) what is the number of Central Government employees who have Veen allotted MIG flats in New Delhi during March-April, 1979 by the Delhi Development Authority on ca^h down basis;
- (b) whether it is a fact that they are rot getting house building loan on account of the non-availability of funds even at the start of the current financial year;
- (c) whether this is likely to result in their allotments being cancelled ard their earnest money being forfeited; and
- (d) if so, what action Government pre pose to take in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-**HABILITATION** (SHRI SIKANDAR BAKHT): (a) Delhi Development Authority has informed that demand-cum-allotment letters were issued to 10 employees of the Central Government during March-April, 1979

- (b) Such a possibility cannot be ruled out on account of budgetary constraints.
- (c) Failure to make payment during the prescribed period may result into cancellation of allotment of a flat and forfeiture of a part of the earnest money.
- (d) The allotment of a flat and payment for the same are not dependent upon housing advances to the Central Government employees. Where housing advances are not available due to budgf^ary constraints, the allottees should make alternative arrangements.

### Cential Assistance to Indian Institute of Management at Bangalore, Ahmedabad and Calcutta

to Questions

- **SHRI** 1052 AIIT KUMAR Minister SHARMA: Will the EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) what is the amount of subsidies? paid by the Central Government to the Indian Institute of Management at Ahmedabad and Bangalore, Calcutta and; also the IIT at Kharagpur,. Madras, Delhi, Bombay and Kanpur during the last three years;
- (b) what are the grants of the above institutes under different heads such as Government grant, fixed in come and other sources; and
- (c) what is the number of studentswho have passed out from the above Institutes and how many of them have gone out to foreign countries for emp'.cyment during the last three years, year-wise?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c) The information is being collected and will be laid on the table of the Sabha.

## Loans for House Construction to the Delhi **Municipal Corporation Employees**

- 1053. SHRI M. MOSES: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:
- (E) whether it is a fact that his Ministry do not entertain applications oE employees of the Municipal Corporation for loan for the purpose of house construction;
  - (b) if so, what are the reasons therefor;
- (c) whether Government propose tu liberalise the rules and allow the Municipal Corporation, Delhi to give house building loan to its' employees; and

(d) if so, when the decision is . likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND RET HABILITATION (SHRI RAW

KINKER): (a) Yes, Sir.

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- (b) House Building Advance administered by this Ministry is granted to Central Government servants only. The employees of the Municipal Corporation are not Central Government servants, and as such the question of grant of House Building Advance to them by this Ministry does not arise
- (c) There is no such proposal under consideration.
  - (d) Does not arise.

# Central Assistance to Government Sanskrit Mahavidayalias in Punjab

1054. SHRIMATI AMBIKA SONI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) what assistance, financial or otherwise has been given by the Cen tral Government to the Government Sanskrit Mahavidyalayas in Punjab during the last three years, year-wise;
- (b) whether it is a fact that the posts of Acharya cadre are lying vacant in Government Sanskrit Maha-vidayalayas in Punjab for many years.
- (c) if so, what is the number in each Mahavidayala;
- (d) whether certain Acharyas have been working against such vacancies; and
- (e) if so, what are the reasons for not giving them the pay scales agreed to be given by the Central Government?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) Government of India has not been giving any assistance financial or otherwise to the Government

Sanskrit Mahavidyalayas in Punjab.

The Government of India does not run any Sanskrit Mahavidyalaya in Punjab.

(b) to (e) Do not arise.

## Target of output of Seeds of the National Seeds Corporation for 1978

1055. SHRI CHADALAVADA VEN-KATARAO: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) what is the target of output of seeds of the National Seeds Corporalion for the year 1978; i •
- (b) whether the target has been fulfilled,; and
- (c) if not, what are tho reasons thereicr?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA). (a) to (c) Target for production of seeds for Kharif, 1978 and for Rabi-Summer 1978-79 was 6,49,122 quintals. Against this, the total production expected is 5,11,906 quintals. Shortage of breeder and foundation seed and poor response from growers for certain crops and varieties are the main reasons for short production.

### Arable Lar^j for Irrigation.

1056. SHRI U. R. KRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) what is the total acreage of arable land now available throughout India for Irrigation, State-wise; and
- (b) whether there is a proposal under Government's consideration for increasing the area of land for irrigation?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The total agricultural area in the country is reported to be 167.052 million hectare as per the latest available land utilisation statistics (1975-76). The State-wise figures are given in the attached Statement.

(b) The ultimate irrigation potential as presently assessed is 113.3